

NOTICE

IT IS HEREBY NOTIFIED for information of the advocates, litigants and parties appearing in person that :

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The matters notified on the board dated 10.08.2018 relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996, will be taken up on **31.08.2018 at 2.30 p.m.**

By order

Sd/-

Date : 08-08-2018
Place : Panaji, Goa

(Kiran A.Bagi)
Registrar Judicial